

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO.5783 OF 2006

MEERA CHAUHAN

....APPELLANT

VERSUS

HARSH BISHNOI & ANR.

....RESPONDENTS

O R D E R

Perused Office Report for direction dated 20th November, 2008 and letter dated 5.9.2008 of the Civil Judge, Sr. Division, Lucknow stating therein that the application under Section 151, C.P.C. has already been disposed of by that Court on 30.4.2008. Since order of this Court has already been complied with, no further action is necessary.

**.....J.
(TARUN CHATTERJEE)**

**.....J.
(V.S. SIRPURKAR)**

**NEW DELHI,
NOVEMBER 21, 2008.**